

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.11.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02.30 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr WITH	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
2.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr WITH	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
3.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr WITH	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
4.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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By the order of Hon'ble Member (J)

(Chennai Bench)